

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-06-2024 AT 10:30 AM**

**Company Petition IB/100/2021
AND
IA(IBC) 766/2024 in Company Petition IB/100/2021
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Vysyaraju Kalpana & Varam Bio Energy Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 766/2024

Learned Counsel Ms Sindhura, for applicant present through Video Conference.
Matter passed over.

Matter called again. Learned Counsel Ms Sarvani Desiraju, for applicant present
through Video Conference. Resolution Professional called absent.

Proof of service filed. As per the same, notice is served on the Personal Guarantor.
Learned Counsel Mr Ravi Kumar, present through Video Conference and stated
that he filed Vakalat for Personal Guarantor

For filing counter two weeks' time granted, matter adjourned to 25.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)